

**HIGH COURT OF TRIPURA  
AGARTALA**

No. F.4(37)-HC/2021-22/18458

Dated, Agartala, the 29<sup>th</sup> July, 2022

**C I R C U L A R**

**Subject: Regarding downtime of eCourts Portal, e-Filing 3.0, eFiling 1.0, eSign, Intra API, email service, Judgement search, JUSTIS Mobile App, and Land records.**

As informed by the eCommittee, Supreme Court of India, downtime has been approved for the eCourts Portal, eFiling 3.0, eFiling 1.0, eSign, Intra API, email service, Judgement search, JUSTIS Mobile App, Land records and as such the aforementioned portals and applications shall remain down from 28<sup>th</sup> July, 2022 9 PM to 29<sup>th</sup> July, 2022 10 PM due to security audit.

This is for the general information of all concerned.

Sd/-  
(S. Saha)  
Dy. Registrar (Vigilance)-cum-CPC

No. F.4(37)-HC/2021-22/18459-94

Dated, Agartala, the 29<sup>th</sup> July, 2022

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura for kind appraisal of His Lordship;
2. Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura for kind appraisal of His Lordship;
3. Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura for kind appraisal of His Lordship;
4. Secretary to Hon'ble Mr. Justice S.G. Chattopadhyay, Judge-in-Charge, ICT including eCourts Project, High Court of Tripura for kind appraisal of His Lordship;
5. The Secretary, High Court Bar Association, Agartala for kind information;

6. The Secretary, Tripura Bar Association, Agartala for kind information;
7. **The District and Sessions Judge**, Gomati Judicial District, Udaipur / Khowai Judicial District, Khowai / North Tripura Judicial District, Dharmanagar / Dhalai Judicial District, Ambassa / Sepahijala Judicial District, Sonamura / West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar/ South Tripura Judicial District, Belonia for information;
8. The Registrar (Vigilance), High Court of Tripura, Agartala;
9. The Registrar (Judicial), High Court of Tripura, Agartala;
10. **The Family Judge**, Udaipur, Gomati Judicial District / Khowai, Khowai Judicial District / Agartala, West Tripura Judicial District / Dharmanagar, North Tripura Judicial District / Kailashahar, Unakoti Judicial District / Sonamura, Sepahijala Judicial District/ Ambassa, Dhalai Judicial District / Belonia, South Tripura Judicial District for information;
11. The Registrar (Admn. P & M), High Court of Tripura, Agartala;
12. The Joint Registrar, High Court of Tripura, Agartala;
13. The Dy. Registrar (Judicial), High Court of Tripura, Agartala for information and doing the needful;
14. **The Judge, designated Virtual Court** [Judicial Magistrate 1<sup>st</sup> Class-cum-Civil Judge (Jr. Div.), Court no. 1, Agartala, West Tripura] for information and doing the needful;
15. Shri B.K. Biswas, Scientist-E, NIC Cell, High Court of Tripura for kind information and doing the needful;
16. Shri Prabhas Debnath, Scientist-D, NIC, Tripura State Unit, Agartala for kind information and doing the needful;
17. The Superintendent of Police (Traffic), West Tripura District, Agartala for information and doing the needful;
18. P.S.- I to the Registrar General, High Court of Tripura, Agartala;
19. The System Analyst, Computer Section, High Court of Tripura, Agartala. **He is requested to upload this Order in the official website of the High Court of Tripura immediately.**
20. The Sr. System Officer, eCourts Services, High Court of Tripura for information and necessary action;
21. Staff(s) attached to the eSewa Kendra of the Registry for information and necessary action;
22. ORDER File.

**Dy. Registrar (Vigilance)-cum-CPC**